

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 731 of 2020

IN THE MATTER OF:

Technology Development Board

...Appellant

Versus

**Anil Goel, Liquidator of
Gujarat Oleo Chem. Ltd. & Ors.**

...Respondents

Present:

**For Appellant: Mr. P. Vinay Kumar, Advocate with Ms. Nalini Negi,
AR.**

**For Respondents: Mr. Kanishk Khetan, Advocate with Mr. Anil Goel,
Liquidator for R-1.**

**Mr. Pranab Kumar Mullick, Ms. Soma Mullick and Mr.
Deepak Kochhar, Advocates for R-2.**

Mr. Indravadan R. Patel, Advocate for R-3.

O R D E R
(Through Virtual Mode)

24.02.2021: Heard Mr. P. Vinay Kumar, Advocate representing the Appellant. Also heard Mr. Kanishk Khetan, Advocate representing Respondent No.1 alongwith Mr. Anil Goel, Liquidator in person and Mr. Pranab Kumar Mullick, Advocate with Ms. Soma Mullick, Advocate representing Respondent No. 2. Mr. Indravadan R. Patel, Advocate for Respondent No. 3 adopts arguments advanced by learned counsel for Respondent No.1. Hearing stands concluded. **Reserved for Judgment.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**